

Through FAX

(J.H.C. Sch. 1-7)

☎ : Office – 0651-2481449
Fax No. – 0651 – 2481116

From:

Rajesh Kumar Vaish,
Registrar (Administration),
High Court of Jharkhand
Ranchi.

File No. XXII(6)/NJA/1/2017-18/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

- (i) Sri Sachindra Kumar Pandey,
District & Additional Sessions Judge-cum-Special Judge,
C.B.I., Dhanbad.
- (ii) Sri Swarn Shanker Prasad, Judicial Commissioner-cum-
Special Judge, C.B.I. (AHD Scam), Ranchi.

Sub.-: Regarding nomination for attending the programme on "Refresher Course for CBI Courts" (P-1046) scheduled to be held on 15-17th, September, 2017 at NJA, Bhopal.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending the programme on the subject "**Refresher Course for CBI Courts**" (P-1046) scheduled to be held on **15-17th September, 2017** at National Judicial Academy, Bhopal.

Accordingly, you are accorded necessary permission to attend the said programme at NJA, Bhopal.

This is for your information and needful.

Yours faithfully,
Sd/- **R.K. Vaish**
Registrar (Administration)

Memo No. 4071 /Apptt.

Dated Ranchi the 06/09/2017

Copy forwarded to the Director, National Judicial Academy, Bhadbhada Road, P.O. – Suraj Nagar, Bhopal – 462004 (M.P.) for information and needful with reference to the letter no. NJA/Dir/Ac. Prog./2017-18 /3352 dated 01.08.2017 / the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi / Principal District & Sessions Judge, Dhanbad & Judicial Commissioner, Ranchi for information and needful. The C.P.C. I/c, e-Courts Project, for uploading the letter on the Court's website.


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High Court of Jharkhand
Ranchi.

File No. XXII(6)/NJA/1/2017-18/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

- (i) Sri Surendra Sharma,
District & Additional Sessions Judge-cum-Special Judge,
FTC for Rape Cases, Hazaribagh.
- (ii) Sri Ashok Kumar No.-2,
District & Additional Sessions Judge-cum-Special Judge,
FTC for Offences against Women, Jamshedpur.

Sub.-: Regarding nomination for attending the programme on "Workshop for Additional District Judges" (P-1047) scheduled to be held on 15-17th, September, 2017 at NJA, Bhopal.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending the programme on the subject "Workshop for Additional District Judges" (P-1047) scheduled to be held on **15-17th September, 2017** at National Judicial Academy, Bhopal.

Accordingly, you are accorded necessary permission to attend the said programme at NJA, Bhopal.

This is for your information and needful.

Yours faithfully,
Sd/- **R.K.Vaish**
Registrar (Administration)

Memo No. 4073 /Apptt.

Dated Ranchi the 06/09/2017

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Rajesh Kumar Vaish,
Registrar (Administration),
High Court of Jharkhand
Ranchi.

File No. XXII(6)/NJA/1/2017-18/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

- (i) Sri Sanjay Prasad,
Principal District & Sessions Judge,
Bokaro.
- (ii) Sri Vijay Kumar No.-1,
Principal District & Sessions Judge,
Daltonganj.

Sub.-: Regarding nomination for attending the programme on "National Seminar for Principal District and Sessions Judges on Stress Management" (P-1049) scheduled to be held on 22-24th September, 2017 at NJA, Bhopal.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending the programme on the subject "National Seminar for Principal District and Sessions Judges on Stress Management" (P-1049) scheduled to be held on **22-24th September, 2017** at National Judicial Academy, Bhopal.

Accordingly, you are accorded necessary permission to attend the said programme at NJA, Bhopal.

This is for your information and needful.

Yours faithfully,
Sd/- **R.K.Vaish**
Registrar (Administration)

Memo No. 4075 /Apptt.

Dated Ranchi the 06/09/2017

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High Court of Jharkhand
Ranchi.

File No. XXII(6)/NJA/1/2017-18/Apptt.

Letter No. _____/Apptt.

Dated: _____

To,

- (i) Sri Sudhanshu Kumar Shashi,
District & Additional Sessions Judge-cum-Special Judge,
FTC for Offences against Women, Dhanbad.
- (ii) Sri Dhruva Chandra Mishra,
District & Additional Sessions Judge, Godda.
Godda.

Sub.- Regarding nomination for attending the programme on "Workshop for Additional District Judges" (P-1050) scheduled to be held on 06-08th October, 2017 at NJA, Bhopal.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending the programme on the subject "Workshop for Additional District Judges" (P-1050) scheduled to be held on 06-08th October, 2017 at National Judicial Academy, Bhopal.

Accordingly, you are accorded necessary permission to attend the said programme at NJA, Bhopal.

This is for your information and needful.

Yours faithfully,
Sd/- **R.K.Vaish**
Registrar (Administration)

Memo No. 4077 /Apptt.

Dated Ranchi the 06/09/2017

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File No. XXII(6)/NJA/1/2017-18/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

- (i) Sri Ravindra Kumar,
District & Additional Sessions Judge-cum-Presiding Officer,
Commercial Court, Dhanbad.
- (ii) Sri Rajeev Anand, ,
Additional Judicial Commissioner-cum-Presiding Officer,
Commercial Court, Ranchi.

Sub.:- Regarding nomination for attending the programme on "Refresher Course for First Level Commercial Courts" (P-1053) scheduled to be held on 13-15th October, 2017 at NJA, Bhopal.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending the programme on the subject **"Refresher Course for First Level Commercial Courts" (P-1053)** scheduled to be held on **13-15th October, 2017** at National Judicial Academy, Bhopal.

Accordingly, you are accorded necessary permission to attend the said programme at NJA, Bhopal.

This is for your information and needful.

Yours faithfully,
Sd/- **R.K.Vaish**
Registrar (Administration)

Memo No. 4073 /Apptt.

Dated Ranchi the 06/09/2017

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File No. XXII(6)/NJA/1/2017-18/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

- (i) Smt. Arti Mala, SDJM-cum-Judge Incharge-cum-Civil Judge (Junior Division)-cum- P.M.(J.J. Board), Ramgarh.
- (ii) Sri Arjun Saw, SDJM-cum-Additional Civil Judge (Junior Division), Chaibasa (Porahat).

Sub.-: Regarding nomination for attending the programme on "National Orientation Programme for Junior Division Judges" (P-1056) scheduled to be held on 10-16th November, 2017 at NJA, Bhopal.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending the programme on the subject "National Orientation Programme for Junior Division Judges" (P-1056) scheduled to be held on **10-16th November, 2017** at National Judicial Academy, Bhopal.

Accordingly, you are accorded necessary permission to attend the said programme at NJA, Bhopal.

This is for your information and needful.

Yours faithfully,

Sd/- **R.K.Vaish**
Registrar (Administration)

Memo No. 4081 /Apptt.

Dated Ranchi the 06/09/2017

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File No. XXII(6)/NJA/1/2017-18/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

- (i) Sri Anil Kumar Mishra No.-2,
District & Additional Sessions Judge,
Hazaribagh.
- (ii) Sri Rama Shanker Singh,
District & Additional Sessions Judge,
Koderma.

Sub.: Regarding nomination for attending the programme on "Workshop for Additional District Judges" (P-1057) scheduled to be held on 10-12th November, 2017 at NJA, Bhopal.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending the programme on the subject "Workshop for Additional District Judges" (P-1057) scheduled to be held on **10-12th November, 2017** at National Judicial Academy, Bhopal.

Accordingly, you are accorded necessary permission to attend the said programme at NJA, Bhopal.

This is for your information and needful.

Yours faithfully,
Sd/- **R.K.Vaish**

Registrar (Administration)

Memo No. 4083 /Apptt.

Dated Ranchi the 06/09/2017

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File No. XXII(6)/NJA/1/2017-18/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

- (i) Miss Richa Srivastava, SDJM-cum-
P.M.(J.J. Board), Hazaribagh.
- (ii) Miss Manju Kumari, Civil Judge
(Junior Division)-cum- P.M. (J.J. Board), Giridih.

Sub.-: Regarding nomination for attending the programme on "Workshop for Magistrates on Juvenile Justice (Care and Protection of Children) Act, 2015" (P-1059) scheduled to be held on 17-19th November, 2017 at NJA, Bhopal.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending the programme on the subject "Workshop for Magistrates on Juvenile Justice (Care and Protection of Children) Act, 2015" (P-1056) scheduled to be held on **17-19th November, 2017** at National Judicial Academy, Bhopal.

Accordingly, you are accorded necessary permission to attend the said programme at NJA, Bhopal.

This is for your information and needful.

Yours faithfully,

Sd/- **R.K.Vaish**

Registrar (Administration)

Memo No. 4085 /Apptt.

Dated Ranchi the 06/09/2017

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Ranchi

File No. XXII(6)/NJA/1/2017-18/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

- (i) Sri Shambhu Lal Shaw, Additional Judicial
Commissioner-cum-Special Judge, C.B.I., Ranchi.
- (ii) Md. Taufiqul Hassan, Additional Judicial
Commissioner-cum-Special Judge, C.B.I., Ranchi.

Sub.-: Regarding nomination for attending the programme on "Refresher Course for NDPS Courts" (P-1060) scheduled to be held on 24-26th November, 2017 at NJA, Bhopal.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending the programme on the subject **"Refresher Course for NDPS Courts" (P-1060)** scheduled to be held on **24-26th November, 2017** at National Judicial Academy, Bhopal.

Accordingly, you are accorded necessary permission to attend the said programme at NJA, Bhopal.

This is for your information and needful.

Yours faithfully,
Sd/- **R.K.Vaish**
Registrar (Administration)

Memo No. 4087 /Apptt.

Dated Ranchi the 06/09/2017

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Ranchi.

File No. XXII(6)/NJA/1/2017-18/Apptt.

Letter No. _____/Apptt.

Dated: _____

To,

(i) Miss Pragya Bajpai, Probationary Civil Judge (Junior Division),
Jamshedpur (East Singhbhum)..

(ii) Sri Saurav Kumar Gautam, Probationary Civil Judge (Junior Division),
Ranchi.

Sub.-: Regarding nomination for attending the programme on "National Orientation Programme for Junior Division Judges" (1063) scheduled to be held on 08-14th December, 2017 at NJA, Bhopal.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending the programme on the subject "National Orientation Programme for Junior Division Judges" (P-1063) scheduled to be held on **08-14th December, 2017** at National Judicial Academy, Bhopal.

Accordingly, you are accorded necessary permission to attend the said programme at NJA, Bhopal.

This is for your information and needful.

Yours faithfully,

Sd/- **R.K.Vaish**

Registrar (Administration)

Memo No. 4089 /Apptt.

Dated Ranchi the 06/09/2017

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Registrar (Administration),
High Court of Jharkhand
Ranchi.

File No. XXII(6)/NJA/1/2017-18/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

Sri Vishwa Nath Shukla, Additional
Judicial Commissioner-cum-Presiding Officer, MVACT,
Ranchi.

Sub.-: Regarding nomination for attending the programme on "Refresher Course for Presiding Officers of MACT" (1064) scheduled to be held on 15-17th December, 2017 at NJA, Bhopal.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending the programme on the subject "Refresher Course for Presiding Officers of MACT" (P-1064) scheduled to be held on **15-17th December, 2017** at National Judicial Academy, Bhopal.

Accordingly, you are accorded necessary permission to attend the said programme at NJA, Bhopal.

This is for your information and needful.

Yours faithfully,
Sd/- **R.K.Vaish**
Registrar (Administration)

Memo No. 4091 /Apptt.

Dated Ranchi the 06/09/2017

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High Court of Jharkhand
Ranchi.

File No. XXII(6)/NJA/1/2017-18/Apptt.

Letter No. _____/Apptt.

Dated: _____

To,

(i) Sri Shivendu Dwivedi, Probationary Civil Judge (Junior Division),
Jamshedpur (East Singhbhum)..

(ii) Miss Kumari Nikita, Probationary Civil Judge (Junior Division),
Ranchi.

Sub.: Regarding nomination for attending the programme on "National Orientation Programme for Junior Division Judges" (1077) scheduled to be held on 05-11th January, 2018 at NJA, Bhopal.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending the programme on the subject "National Orientation Programme for Junior Division Judges" (P-1077) scheduled to be held on **05-11th January, 2018** at National Judicial Academy, Bhopal.

Accordingly, you are accorded necessary permission to attend the said programme at NJA, Bhopal.

This is for your information and needful.

Yours faithfully,

Sd/- **R.K.Vaish**

Registrar (Administration)

Memo No. 4093 /Apptt.

Dated Ranchi the 06/09/2017

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